

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 696
TO BE ANSWERED ON 05.02.2026

National Mission for a Green India

696. SHRI RAJENDRA GEHLOT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of proposed area, financial outlay and approvals accorded to the Annual Plans of Operation (APOs) under the National Mission for a Green India during the last three years, year-wise and State-wise;
- (b) the State-wise details of sanctioned area, actual area covered under afforestation and ecosystem restoration activities along with the details of actual location and district wise data particularly for Rajasthan during the said period; and
- (c) the details of funds allocated, released and utilised under the said Mission, year-wise and district-wise particularly for Rajasthan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) The National Mission for a Green India (GIM) is one of the eight Missions under the National Action Plan on Climate Change (NAPCC) and aims to protect, restore, and enhance forest and tree cover while contributing to climate change mitigation and adaptation through plantation and ecosystem restoration in selected landscapes. The Mission has been under implementation since 2015–16 and is currently operational in seventeen States and one Union Territory. The State-wise/year-wise details of Annual Plans of Operation (APOs) approved under Green India Mission during the last three years, including area proposed, financial outlay, and approval status, are provided in **Annexure-I**.

(b) & (c) The State of Rajasthan has not submitted perspective plan under Green India Mission so far.

Annexure-I

Annexure referred to in reply of part (a) to (c) of the Rajya Sabha Unstarred Question No. 696 regarding 'National Mission for a Green India' raised by Shri Rajendra Gehlot due for reply on 05.02.2026

The State-wise/year-wise details of Annual Plans of Operation (APOs) approved during the last three years, including area proposed, financial outlay, and approval status:

Sl. No.	States	2022-23				2023-24			2024-25		
		Advance (in ha)	Creation (in ha)	Maintenance (in ha)	Total cost of approved APO (Rs. in crore)	Creation (in ha)	Maintenance (in ha)	Total cost of approved APO (Rs. in crore)	Creation (in ha)	Maintenance (in ha)	Total cost of approved APO (Rs. in crore)
1	Andhra Pradesh	2485	1656	2561	17.26	0	899	1.05	1670	620	12.59
2	Arunachal Pradesh	0	10777	0	94.56	10777	0	0	0	9997	19.52
3	Chhattisgarh	2209	4419	0	19.26	4419	0	12.58	3473	0	9.14
4	Haryana	5783	5206	0	34.60	6947	204	97.35	3659	2814	85.48
5	Himachal Pradesh	2777	1588	0	22.08	687	591	0	603	1143	4.44
6	Jammu & Kashmir	1891	2327	0	25.97	1548	1826	10.71	1548	1826	10.71
7	Karnataka	360	515	1620	10.25	330	1535	5.93	0	1410	3.15
8	Kerala	0.00	3367	5915	54.72	0	0	0.00	3367	5915	54.72
9	Madhya Pradesh	5000	7266	20272	67.27	5000	17154	36.43	0	12049	14.41
10	Maharashtra	0	0	3696	2.99	0	0	0	0	100	0.07
11	Manipur	1000	2056	2983	13.20	1000	4998	6.80	0	5998	3.24
12	Mizoram	1000		11377	24.71	1000	8053	19.79	0	7878	18.87
13	Odisha	2000	2108	11607	35.83	2030	8635	17.72	0	5914	10.69
14	Punjab	1650	1575	1975	10.89	1260	3550	6.71	0	3050	1.86
15	Sikkim	2998	2494	1665	19.48	3085	2508	14.68	36	4828	5.07
16	Uttarakhand	3557	3602	7156	74.87	2350	8888	30.46	587	7353	18.64
17	West Bengal	0	1659	995	7.55	0	2606	4.21	0	2606	4.00
18	Uttar Pradesh	0	0	0	0.00	0	0	0.00	21004	0	57.37
Total		32710	50615	71822	535.49	40433	61447	264.42	35947	73501	333.97